

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2992  
ANSWERED ON FRIDAY THE 05<sup>TH</sup> JANUARY, 2018  
PAUSHA 15, 1939 (SAKA)**

**CSR**

**QUESTION**

**2992. SHRI RAJESH PANDEY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the quantum of funds spent by various companies under Corporate Social Responsibility (CSR) during the financial years 2015-16 and 2016-17;**
- (b) whether the Government has got audited the amount spent by those companies under CSR and if so, the details thereof; and;**
- (c) the quantum of funds out of the above spent on locals?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS**

**(SHRI P. P. CHAUDHARY)**

**विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री पी. पी. चौधरी)**

**(a) to (c): The total expenditure on Corporate Social Responsibility (CSR) for the year 2015-16, as per filings made by companies in the MCA21 registry till 31.03.2017, is Rs. 13,625.25 crore. Of this amount, Rs. 4,091 crore has been reported as spent in local areas. The latter figure does not include expenditure which has been reported in an aggregated manner on an 'all India' basis. The statutory audit of a Company under Chapter X of the Companies Act, 2013 covers the audit of the expenditure incurred by the Companies on CSR activities.**

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